

**NATIONAL COMPANY LAW TRIBUNAL  
AHMEDABAD BENCH  
AHMEDABAD**

T.P. No. 37/NCLT/AHM/2017 (New)  
Gujarat High Court C.P. No. 426/2016 with C.A. No. 298/2016 (Old)

Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU  
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 11.05.2017**

Name of the Company: Lesha Industries Ltd.

Section of the Companies Act: Section 391-394 of the Companies Act, 1956


S.NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
1.	NAVIN K PAHWIA	ADV.	PETITIONER	 For, NAVIN K PAHWIA
2.				

**ORDER**

Learned Advocate Mr. Navin Pahwa present for Petitioner.

At request of Learned Counsel for Petitioner.

List the matter on 15.05.2017.

  
**BIKKI RAVEENDRA BABU  
MEMBER JUDICIAL**

Dated this the 11th day of May, 2017.